

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/ 4834/A

From :- Shri Kaushik Kumar Sharma ,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 16 December, 2020.

Sub:- **Casual Leave.**

Ref:- Letter No. 237/2020 dated 15.12.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for two days on 15.12.2020 and 16.12.2020, has been granted.

Yours faithfully,

*SH*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/ 4835 dated 16.12.2020**

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

*Rohar*